

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 456 of 99
(OA 954 of 96)

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman
Hon'ble Mr. B.P.Singh, Administrative Member

SWAPAN KR. BHADRA

VS

UNION OF INDIA & ORS.

For the applicant : Mr.M.M.Roychoudhury, counsel

For the respondents: None

Heard on : 10.12.99

Order on : 10.12.99

O R D E R

S.N.Mallick, VC

Heard Mr. M.M.Roychoudhury, 1d. counsel appearing for the applicant. It is submitted by him that he could not attend the Court on the date of hearing i.e. on 26.7.99 when the OA was dismissed for default due to his illness. Under such circumstances the MA is allowed. The order of dismissal of the OA passed on 26.7.99 is set aside and the OA be restored to its original file and number and be listed for hearing on 6.4.2000. Mr.Roychoudhury is directed to serve notice upon the respondents along with the copy of this order.

Swapan
MEMBER(A)

in

[Signature]
VICE-CHAIRMAN